

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

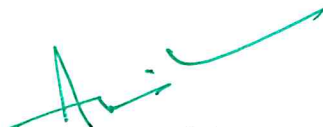
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No.03/BB/2018	-	Admission	230-232	M/s Fortinet Innovation Centre India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATJ. P. FHN	SPJ Legal Advocate for petitioner.	

**ORDER**

Counsel for Petitioner is present. Matter is listed today for admission.  
Counsel has filed synopsis. List it for consideration on 15.02.2018.

  
**Member (T)**

  
**Member (J)**